

(a) whether the price of 15 Denier Nylon Yarn has shot up much against the price which was agreed to with the Manufacturers and the Federation of Small Scale Weavers ; and

(b) if so, by how much the price has shot up and the steps taken to remedy the same ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS (SHRI D. R. CHAVAN) : (a) No increase in price has come to notice in regard to the supply of 15 Denier yarn by mills to actual users. There have been no complaints about the working of the voluntary agreement on prices between spinners and weavers which was given effect to from July 1970.

(b) Does not arise.

Soviet Land Nehru Awards

3523. SHRI SAMAR GUHA : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether Soviet Land Nehru Awards, 1970 have been given to 22 Indian nationals, describing them as opera artistes, etc. ;

(b) if so, the names of the recipients and the nature of these awards ; and

(c) whether the recipients of these awards are also given two weeks' free-tour facilities to Soviet Russia ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a) No, Sir.

(b) and (c). A statement is laid on the Table of the House. [*Placed in Library See No. LT-4494/70.*]

Report of Sub-Committee for Food Standard

3524. SHRI SHANKAR RAO MANE : Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state :

(a) whether the sub-committee for Food Standard set up by the Central Government has submitted its report ; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING, AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY) : (a) and (b). Various sub-committees are set up by the Central Committee for Food Standards which is a statutory committee constituted under the Prevention of Food Adulteration Act, 1954. While some of the sub-committees have submitted their reports for consideration of the Central Committee for Food Standards, the reports of some others are still awaited. There is no sub-committee called as "sub-committee for Food Standard". Presumably, the reference is to the sub-committee to consider the feasibility of distinguishing adulterated from sub-standard foods. The final recommendations of this sub-committee are still awaited.

Engine Overhaul Facilities at H.A.L. Bangalore

3525. SHRI JYOTIRMOY BASU : Will the Minister of DEFENCE be pleased to state :

(a) whether H.A.L. Bangalore is having a huge stock of disposal materials to carry on over-hauling of the Piston engines ;

(b) whether the Piston engine overhaul work of the outside parties can be handled exclusively by H.A.L. ; and

(c) if so, what steps, if any, are being taken in this regard ?

THE MINISTER OF STATE (DEFENCE PRODUCTION) IN THE MINISTRY OF DEFENCE (SHRI P.C. SETHI) : (a) to (c). Bulk stock of disposal material for Dakota aircraft, its engine and engine accessories had been acquired by HAL in auction more than two decades ago. Most of the fast moving useful items out of this stock have already been used up and what is left with HAL, out of this stock, is of limited value.

HAL have sufficient capacity for undertaking Piston Engine overhaul work for outside parties but for this purpose it will be necessary for them to import materials required for overhaul, as they can depend on the stock left with them only to a limited extent.

Bond from Medical Students for Serving in Villages

3526. SHRI CHANDRA SEKHAR SINGH : Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be please to state :

(a) whether there is any proposal to ask the students joining the medical colleges in future to sign a bond agreement that they would serve in villages for three years ; and

(b) if so, the reasons behind this decision ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING, AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY) : (a) and (b). There is no proposal before the Government at present to ask the students joining the medical colleges to sign a bond agreement that they would serve in villages for three years. However, Government have accepted a recommendation of the Medical Education Committee set up by it in 1969 as endorsed by the Medical Education Conference held in July this year and also by the Executive Committee of the Central Council of Health at its meeting held at Aurangabad on 23rd July, 1970, that 5% of seats in medical colleges should be reserved for candidates who undertake to serve in rural areas. All State Governments, Medical Colleges and Universities having medical faculties have been requested to implement this and other relevant decisions of the Government of India. Besides, Government of India have also accepted a recommendation of the Medical Education Committee as endorsed by the Medical Education Conference and the Central Council of Health that all interns should spend six months out of a total period of one year's internship at Primary Health Centres in rural areas.

The Medical Council of India and concerned authorities have been requested to implement this decision.

Working of the Central Housing and Urban Development Finance Corporation

3527. SHRI BENI SHANKER SHARMA :
SHRI SHRI CHAND GOYAL :
SHRI S. D. SOMA-SUNDARAM :

Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state :

(a) whether not a single project has yet been sanctioned under the Revolving Fund for Housing for the current financial year ;

(b) whether the Central Housing and Urban Development Finance Corporation established in April to administer the fund has still to have a properly constituted board ;

(c) whether Government have not been able to make up its mind about a Chairman to head the Board and if so, the reasons therefor ; and

(d) the steps envisaged to expedite the matter so that the Rs. 25 crores investments this year could be utilised properly ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING, AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI PARIMAL GHOSH) : (a) to (d). The Housing and Urban Development Finance Corporation Private Ltd. was registered as a Government company, on the 25th April, 1970. It has by now received 116 project-proposals from the States etc. involving a seed-capital of about Rs. 100 crores. These projects are at various stages of consideration, by the Corporation, in consultation with the State Governments. If found acceptable, they will be sanctioned by the Corporation, depending upon the availability of resources from time to time. The